

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

**CP/20/79/2017
in
OA No.189/2016**

Date of Order : 22.03.2018

BETWEEN:

S. Ramachandra Naik,
S/o. Late Chinna Laxma Naik,
Aged about 61 years, Retd. SPM.
Prasanthi Nilayam, Puttaparthi,
R/o.5-9, Opp. to PHC Yenumalapall,
Puttaparthi, Dharmavaram H.O.,
Anantapur District, Andhra Pradesh.

..... Applicant

AND

1. Sri B. Ismail, S/o. not known, age not known,
The Supdt. of Post Offices,
Hindupur Division, Hindupur,
Anantapur District.
2. Sri Senthil Raman, S/o. not known, age not known,
The Director of Postal Services,
O/o the Postmaster General,
Kurnool Region, Kurnool.
3. Smt. Srilatha, D/o. not known, age not known,
The Post Master General, Kurnool Region,
Kurnool.
4. Sri Bala Subramanyam, S/o. not known, age not known,
The Chief Postmaster General, A.P. Circle,
Hyderabad.
5. A. Ranganath Shyam, S/o. not known, age not known,
The Director of Accounts (Postal), A.P. Circle,
Hyderabad.
6. Sri A.N. Nanda, S/o. not known, age not known,
Union of India rep. by the Secretary and
Director General, Department of Posts, Dak Bhavan,
New Delhi.

..... Respondents

Counsel for the Applicant : Mr. K. Venkateswara Rao
Counsel for the Respondents : Mr. A. Surender Reddy, Addl. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. MINNIE MATHEW,ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }

Both side counsel present.

2. The order passed by the Tribunal which is confirmed by the High Court in W.P. No.35126 & 35139/2017 has been stayed by the Hon'ble Supreme Court in SLP(C) No. 5646-5647/2018. The Contempt Petition is, therefore, closed giving liberty to the Petitioner to file a fresh C.P. basing on the result of the SLP pending before the Hon'ble Supreme Court.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R.KANTHA RAO)
JUDL. MEMBER

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